
Senior Post Master Vs Late P.L Ajmera (Through Legal Heirs) & 2 Ors

Revision Petition No. 232 Of 2019

Court: National Consumer Disputes Redressal Commission

Date of Decision: Nov. 14, 2024

Hon'ble Judges: Binoy Kumar, Presiding Member; Saroj Yadav, Member

Bench: Division Bench

Advocate: Ajay Kumar Pandey, Kishan Pandey, Vipin Kujur, Rashmi Mishra, Jitender Singh

Final Decision: Disposed Of

Judgement